

Name of the Corporate Debtor: A A Estate Private Limited; Date of Commencement of CIRP: 06-12-2022; List of Creditors as on: 18-01-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	157	3702746685	151	3166851284	32.57		0	90455926	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2011227048	1	2011227048	20.69		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3949336966	1	3949336966	40.62		0	0	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	17	53939090	17	53939090	0.55		0	0	Annexure 6
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	20081399	4	20081399	0.21		0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	20	1205893804	20	521576878	5.36		0	15630696	Annexure 9
Total		200	10943224992	194	9723012665	100.00		1100248148	106086622	